

Annexure-8														
Name of the Corporate Debtor: Thirani Industries Limited		Date of commencement of CIRP: 01.06.2026		List of creditors as on: 17.07.2026										
List of Unsecured operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	KNK SHIP MANAGEMENT	13-06-26	29,490,068.00	28,516,568.30	Outstanding dues on account of regular business	0.00	0.00	No	8.85	0.00	0.00	973,499.70	-	Claim has been admitted provisionally. An amount of Rs. 9,73,500/- could not be admitted at this stage, as the said amount pertains to Invoice No. KNK/19-20/216, which is not reflected in the books / ledger statement furnished by the creditor. Further, the same could not be independently verified from the books of account of the Corporate Debtor, since the suspended directors have not yet provided the complete books of account and records of the Corporate Debtor
2	THE BOARD OF MUMBAI PORT AUTHORITY	15-06-26	14,322,040.40	0.00	Outstanding dues on account of regular business	0.00	0.00	No	0.00	0.00	0.00	14,322,040.40	-	The claim has been rejected in its entirety on the ground that the supporting invoices have been raised in the name of KNK Ship Management and not in the name of the Corporate Debtor. Further, the underlying license agreement pursuant to which the claim has arisen is executed in the name of Kiran Resource Pvt. Ltd. and Ms. Shripriya Dalmia Thirani. Accordingly, based on the documents presently furnished, Thirani Industries Ltd. (the "Corporate Debtor") does not appear to be a party to the said transactions or agreements.
Total			43,812,108.40	28,516,568.30		0.00	0.00		8.85	-	0.00	15,295,540.10	-	

Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc.

RESHMA MITTAL
INTERIM RESOLUTION PROFESSIONAL
THIRANI INDUSTRIES LIMITED
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Date: 19.07.2026
Place: New Delhi